

| Year | Textile Workers' Rehabilitation Fund allocated by Ministry of Textiles (Rs./Crore) | No. of workers covered as reported by the State Govt/Official Liquidator/ Workers Union Association (The figures indicated below are subject to verification/scrutiny of eligibility of the workers on receipt of application from the individual worker. Hence the figures are variable.) |
|---------|--|--|
| 1988-89 | 4.00 | 3145 |
| 1989-90 | 4.00 | 10184 |
| 1990-91 | 24.00 | 20849 |
| 1991-92 | 10.00 | 3806 |
| 1992-93 | 16.40 | 2500 |
| 1993-94 | 10.82 | 6976 |
| 1994-95 | 5.46 | 9228 |
| 1995-96 | 3.15 | — |
| 1996-97 | 5.89 | — |
| 1997-98 | 10.21 | 2882 |

(upto July, 1997)

(b) 3425 applications in Regional Office of the Textile Commissioner, Ahmedabad are pending. Number of applications pending mill-wise is given below :-

| Name of the mill | No. of applications pending |
|---------------------------------------|-----------------------------|
| 1. M/s. Bharat Suryoday Mills | 23 |
| 2. M/s. Prasad Mills | 2 |
| 3. M/s. Ahmedabad Ramkrishna Mills | 1 |
| 4. M/s. Ahmedabad Jubilee Mills | 3 |
| 5. M/s. Aryodaya Gng. & Mfg. Co. Ltd. | 2 |
| 6. M/s. Kalol Mills | 1 |
| 7. M/s. Ahmedabad Commercial Mills | 3 |
| 8. M/s. Aryodaya Spg. Mills | 1 |
| 9. M/s. Amruta Mills | 5 |
| 10. M/s. Vivekananda Mills | 8 |
| 11. M/s. Vljay Mills | 473 |
| 12. M/s. Nutan Mills | 761 |
| 13. M/s. Aruna Mills | 1012 |
| 14. M/s. Rustam Mills | 481 |
| 15. M/s. New Rajpur Mills | 649 |
| Total | 3425 |

Purchasing Through ACASH

2687. SHRI NAND KUMAR SAI: Will be Minister of TEXTILES be pleased to state:

(a) whether the Government of Bihar had signed a memorandum of understanding with the (ACASH) Association of the Corporation and Apex Societies of Handloom for purchase of sarees and dhoties for the poor worth Rs. 200 crores produced in the handloom sector;

(b) whether ACASH has so far supplied some sarees and dhoties made on powerlooms to the Bihar Government while claiming/certifying these as handloom products;

(c) whether a pair of saree and dhoti produced on a powerloom costs only Rs. 110/- as against Rs. 160/- on handlooms;

(d) if so, the details thereof; and

(e) the action taken or proposed to be taken against the guilty officials of the Government found involved in the above irregularities?

THE MINISTER OF TEXTILES (SHRI R.L.JALAPPA):

(a) Yes, Sir.

(b) 14.12 lakh pieces of sarees and 16.99 lakh pieces of dhoties produced on handlooms have been supplied.

(c) to (e) The Government of Bihar has approved supplying of handloom saree and dhoti @ Rs.87.50 per piece and Rs. 73.00 per piece respectively. A pair costs Rs. 160.50. The supplies are made accordingly.

Ghosh Committee

2688. SHRI G.L. KANAUIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve bank of India had set up a Committee under the Chairmanship of Shri Ghosh to enquire into the various aspects of frauds and malpractices in Public Sector Banks;

(b) if so, whether the Committee recommended lateral mobility of senior executives amongst Public Sector Banks, by way of inter-bank transfers, in scale V and above, in order to remove any nexus developed over the years between them and the staff working down in hierarchy lines;

(c) if so, the time by which the Government propose to implement this recommendation of the committee; and

(d) whether in the light of recent observations made by the apex court in a Bank Scam case the Government propose to reconsider the extension or second term granted to the Chariman of various Public Sector Banks, so as to minimise the chances of frauds and malpractices, as per the suggestions made by the Ghosh Committee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) Yes, Sir.